

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Kiev Finance Limited Date of Commencement of Liquidation: 10-09-2018; List of Stakeholders as on Date: 09-11-2018; Name of IP: Ms. Sonu Jain; Last 5 digit of registration number: 11016

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	1750000						NA
2	Liquidation costs incurred till date		20000		20000				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	2850000	1	2850000				NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		2	4620000	1	2870000				